

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO. 170/00917 & 00918/2015

DATED THIS THE 10<sup>TH</sup> DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

1. P.M. Kishore Kumar,  
S/o P.K. Madappa,  
Aged about 45 years,  
Working as Loco Pilot Goods,  
Arsikere Depot,  
Mysore Division,  
S.W. Railway, Mysore,  
'Dattreya Compound',  
Lakshmipura, Edigara Colony,  
Arsikere, Hassan District.

2. H. Sampathkumar,  
S/o V. Hariram,  
Aged about 40 years,  
Working as Loco Pilot Goods,  
Arsikere Depot,  
S.W. Railway, Mysore,  
3025, 1<sup>st</sup> Floor, KHB Colony,  
Arsikere, Hassan Distt.

.....Applicants

(By Advocate Shri B. S. Venkatesh Kumar)

Vs.

1. Union of India,  
Represented by the  
General Manager,  
South Western Railway,  
Headquarters Office,  
Gadag Road, Hubli – 580 020.

2. Senior Divisional Personnel Officer,  
Divisional Office, Mysore Division,

South Western Railway,  
Mysore – 570 021.

3. Divisional Personnel Officer/Mys,  
Divisional Office, Mysore Division,  
South Western Railway, Mysore.

4. Dharmendra Pal,  
Father's name not known,  
Major,  
Working as Loco Pilot Goods,  
Mysore Division,  
South Western Railway,  
Arsikere Depot.

5. Ajai Kumar,  
Father's name not known,  
Major,  
Working as Loco Pilot Goods,  
Arsikere Depot.

6. Sarat Kumar Malik,  
Father's name not known,  
Major,  
Working as Loco Pilot Goods,  
South Western Railway,  
Harihar Depot.

7. Surendra Kumar Verma,  
Father's name not known,  
Major,  
Working as Loco Pilot Goods,  
South Western Railway,  
Sakleshpur Depot.

8. Chandrashekhar Madar,  
Father's name not known,  
Major,  
Working as Loco Pilot Goods,  
South Western Railway,  
Harihar Depot.

9. Ravindra Kumar,  
Father's name not known,  
Major,  
Working as Loco Pilot Goods,  
South Western Railway,  
Sakleshpur Depot.

10. Railway Board,  
Represented by Chairman,  
Ministry of Railways,  
Rail Bhavan,  
New Delhi – 110 001. ....Respondents

(By Shri J. Bhaskar Reddy, Railway Standing Counsel for R1-3)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

It is submitted by both counsels that the applicants have been given promotion and requests that the question of seniority may be left open to answer at a later stage. It is allowed.

2. The OA is therefore disposed off as above. No order as to costs.

(PRASANNA KUMAR PRADHAN)  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

/ksk/

**Annexures referred to by the applicants in OA No.170/00917 & 918/2015**

**Annexure A-1:** Copy of order No.Y/P.608/V/13/P.Dr/Vol.IV dated 30.07.2015

**Annexure A-2:** Copy of letter order No.Y/P.612/V/Vol.XIV dated 31.12.2012

**Annexures referred in reply statement**

**Annexure R-1:** Copy of RBE No. 114/1997

**Annexure R-2:** Copy of RBE No. 126/2010

**Annexure R-3:** Copy of DoPT letter dated 29.03.2015

**Annexure R-4:** Copy of Railway Board letter dated 29.05.2007

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